

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 142(ND)13
CA. NO.

CORAM:

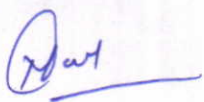
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2016**

NAME OF THE COMPANY: M/s Mr. S.K. Hindless V/s. M/s. Royal Hunting Hotels Pvt. Ltd.

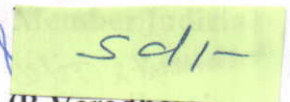
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Joby P. Varghese Aparv chandola		Counsel for Petitioner	41
1	MANOJ KUMAR	}	Respondent	
2	Adv. Sougat Sinha			

ORDER

A request for adjournment is being made by Id. Counsel for the petitioner on the ground that talks of settlement are in progress. It is also submitted by the Id. Counsel for petitioner that the letter for adjournment was circulated. At his request, the matter is adjourned to 22.09.2016.


(Ina Malhotra)


(R. Varadharajan)
Member Judicial